

tiement issued by the Government of India,

(c) Yes, Sir.

Turn out of Doctors by Medical Colleges

1953. SHRI DEVINDER SINGH GARCHA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the number of doctors turned out by Medical Colleges every year for the last three years; and

(b) how many out of them could get employment in Centre and State Health Services ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K. KISKU): (a) and (b). Information is being collected and the same will be placed on the table of the House in due Course.

Compulsory Service in Rural Areas by New Entrants to the Medical Colleges

1954. SHRI DEVINDER SINGH GARCHA :
DR. SANKATA PRASAD :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether there is a proposal under consideration of Government for those seeking admission in Medical Colleges that after Graduation, they will undertake to serve at least two years in rural areas before they become eligible to get employment in the Central and State Health Services; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K. KISKU): (a) and (b). Yes. There is a proposal under consideration of the Government to ask every stu-

dent seeking admission to a Medical College to give an undertaking that after completion of the MBBS course he/she shall, if required by the Government, serve in the rural areas for a prescribed period.

Street light in Shanker Garden Colony of West Delhi

1955. SHRI S.M. BANERJEE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is no street lighting in the Shankar Garden Colony of West Delhi;

(b) whether under agreement made between the coloniser and the plot holders, street lightening had to be provided by the coloniser;

(c) if so, the reason why the coloniser had not provided street lightening so far;

(d) whether the absence of electricity was adversely affected the pace of building construction in the colony; and

(e) if so, the steps Government propose to take to provide electricity and street lightening in the colony at an early date ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I.K. GUJRAL): (a) There is no street lighting in the Colony.

(b) and (c). Government are not aware whether there is any agreement between the coloniser and plot holders requiring the colonizer to provide street lighting in the colony, and if so why the colonizer has not done so far. One of the conditions for the approval of the layout plan, however lays down that the electrification of the colony is the responsibility of the colonizer.

(d) No, Sir.

(e) Does not arise.

Development Work in Shanker Garden Colony in West Delhi

1956. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state: